

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.202-IA 881 of 2020
in
CP(IB) 203 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vedant Tradelink Pvt Ltd

.....Applicant

V/s

B D Overseas & Fiscal Services Ltd

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:

For the Respondent

:

For SRA

: Mr. Prateek thakkar, Adv.

ORDER

Learned counsel appears on behalf of the SRA seeks adjournment in the matter which is allowed.

Re-list on 28.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)